

PROVISIONAL SENIORITY LIST OF *DRIVER* IN THE COURTS OF HAVERI UNIT, FROM 12-10-2001 TO TILL TODAY PREPARED AFTER REVIEW AS PER JUDGMENT IN CIVIL APPEAL NO. 2368/2011 , DTD: 09-02-2017 OF THE HON'BLE SUPREME COURT OF INDIA AND G.O. VIDE NO. DPAR 182 SRR, BENGALURU, DATED 6-5-2017.

Sl. No.	Name of the officials	Date of Birth	Date of entry into service	Date from which the official is working in the present Cadre	Deemed Date of Present cadre fixed as per Judgment in Civil Appeal No. 2368/2011 dtd: 9-2-2017 of the Hon'ble Supreme Court of India	Date of Superannuation	SC/ST	Remarks
1	2	3	4	6	7	5	8	9
1	Sri. Sangappa S. Havanagi	21-07-1976	27-05-2002	27-05-2002	27-05-2002	31-07-2036	-	
2	Sri. B. Hanumansingh	02-05-1974	07-11-2002	10-02-2007	10-02-2007	31-05-2034	-	Transfer to Chikkaballapur Unit.
3	Sri. Satish D. Mudugal	01-06-1981	11-05-2009	11-05-2009	11-05-2009	31-05-2041	-	

Place: Haveri
Date: 03-11-2017

Sd/-
Prl. District & Sessions Judge
Haveri

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